# SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES IN RESPECT OF THE STATE OF HARYANA TO BE HELD FROM 12.11.2018 TO 14.11.2018 AT CHANDIGARH

Date : 12<sup>th</sup> Nov 2018 (Monday) (Sr. No. 1-85) Time : 9:00 A.M.

Date : 12<sup>th</sup> Nov 2018 (Monday) (Sr. No. 86-170) Time : 2:00 P.M.

Date : 13<sup>th</sup> Nov 2018 (Tuesday) (Sr. No. 171-255) Time : 9:00 A.M.

Date : 13<sup>th</sup> Nov 2018 (Tuesday) (Sr. No. 256-340) Time : 2:00 P.M.

Date : 14<sup>th</sup> Nov 2018 (Wednesday) (Sr. No. 341-425) Time : 9:00 A.M.

Date : 14<sup>th</sup> Nov 2018 (Wednesday) (Sr. No. 426-till last) Time : 2:00 P.M.

# VENUE

# INCOME TAX APPELLATE TRIBUNAL (ITAT) KENDRIYA SADAN, SECTOR-9-A, CHANDIGARH-160009.

<u>Sr.No. 1</u>

# F. No. N-11013/7340/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Satish Chand Sharma, Advocate Sh. Parshu Ram Sharma Vpo Fatehpur Billoch Ballabgarh Faridabad Haryana-121001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 2</u>

# F. No. N-11013/7341/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sandeep Kumar, Advocate Sh. Raj Kumar H.No.B-213, N.F.L.Township Panipat Haryana-132103

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 3</u>

# F. No. N-11013/7342/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ravinder Kumar, Advocate Sh. Mahinder Singh H.No. 197 Gali No.1, Near Navyog High School New R K.Puram Jattal Road Panipat Haryana-132103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 4</u>

# F. No. N-11013/7343/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Pushpender, Advocate Sh. Shri Kishan Halu Bazar, Nand Ram Katla Swami Kirpa Ram Ki Gali, Bhiwani Tehsil & Distt.Bhiwani Haryana-127021

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 5</u>

# F. No. N-11013/7344/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Joginder Singh, Advocate Sh. Ram Saran Village Ghata Po Samaspur Gurgaon Haryana-122001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 6</u>

# F. No. N-11013/7345/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Suresh Kumar, Advocate Sh. Banwari Lal Vpo Jawa Teshil Charkhi Dadri Bhiwani Haryana~127310

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 7</u>

# F. No. N~11013/7346/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Kapil Dev Sharma, **Advocate** Sh. Lt.SH. Sat Paul Sharma H.No 1282/B2 Tehsil Kalka Dist. Panchkula Haryana

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 8</u>

# F. No. N-11013/7347/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mrs.Rajesh, Advocate Sh. Ishwar Singh Netaji Subhash Marg Vidya Nagar Meham Road Bhiwani Haryana-127021

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 9</u>

# F. No. N~11013/7348/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Aabid Hussain, **Advocate** Sh. Rati Khan Vpo Tain Teshil Nuh Mewat Haryana-122107

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 10</u>

# F. No. N~11013/7349/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mohd.Naeem, Advocate Sh. Umar Mohd Vill.Chhapra Po. Rewasan Teshil Nuh Mewat Haryana~122103

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 11</u>

# F. No. N-11013/7350/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Shri Niwas, Advocate Sh. Suraj Bhan Vpo Sidhrawali Teshil Manesar Gurgaon Haryana~122413

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 12</u>

# F. No. N~11013/7351/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Anita Rani, **Advocate** Sh. Madan Gopal Old Telephone Exchange Street Kalanwali Sirsa Haryana~125201

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 13</u>

# F. No. N~11013/7352/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Raja Ram Panwar, **Advocate** Sh. Jai Narain Vpo Abubshahar Teshil Dabwali Sirsa Haryana~ 125107

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 14</u>

# F. No. N~11013/7353/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Krishan Kumar, Advocate Sh. Raja Ram H.No.299 Ward No.9, Gali No.2 B Block Ekta Nagri Mandi Dabwali Sirsa Haryana-125104

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 15</u>

# F. No. N~11013/7354/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajesh Kaushik, **Advocate** Sh. Budh Ram Kaushik Vpo Diwana Distt.Panipat Haryana-132103

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 16</u>

# F. No. N~11013/7355/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Raj Kumar, **Advocate** Sh. Anup Singh Vpo. Risalu Teshil Panipat Haryana-132103

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 17</u>

# F. No. N~11013/7356/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sajjan Kumar, **Advocate** Sh. Om Prakash H.No.304-A, Indira Colony Kherki Daula Gurgaon Haryana-122001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 18</u>

# F. No. N~11013/7357/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sardar Singh, Advocate Sh. Deep Chand H.No.2322, Sector-3, Housing Board Colony Rohtak Haryana-124001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 19</u>

# F. No. N~11013/7358/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Multan Singh Slar, Advocate Sh. Risal Singh Slar Village Khanoda Post Office Teek Kaithal Haryana~136027

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 20</u>

# F. No. N-11013/7359/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rohit, Advocate Sh. Rajinder Verma 1140/8, Dukh Bhanjan Colony Kurukshetra Haryana-136118

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 21</u>

# F. No. N~11013/7360/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sanjeev Chandra, Advocate Sh. K.B Saxena H.No.38, Shivaji Colony Hansi Road Karnal Haryana~132001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 22</u>

# F. No. N-11013/7361/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Siya Ram, Advocate Sh. Sadhu Ram Vpo Sanwat Teshil Nilokheri Distt.Karnal Haryana~132157

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 23</u>

# F. No. N-11013/7362/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vivek Vaid, Advocate Sh. Virender Kumar Vaid H.No.G~65, Mahesh Nagar Ambala Cantt.Haryana~133001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 24</u>

# F. No. N-11013/7363/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Gopal Sharma, Advocate Sh. Hira Lal Sharma H.No.329/2 Indra Nagar Faridabad Haryana-121006

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 25</u>

# F. No. N-11013/7364/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jaipal Singh, Advocate Sh. Mam Chand H.No.309, Dunga Baggar Inside Jattan Gate Karnal Haryana~132001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 26</u>

# F. No. N~11013/7365/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Satish Chander, Advocate Sh. Raj Kumar Ward No.2, Vikas Nagar Near Auto Market Bhiwani Road Behal Teshil Loharu Bhiwani Haryana~127028

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 27</u>

# F. No. N-11013/7366/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Bhopal Singh, Advocate Sh. Dalip Singh H.No.16, Sec-23 Huda Bhiwani Haryana-127021

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 28</u>

# F. No. N~11013/7367/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jatinder Singh, Advocate Sh. Sardara Ram Village Budion Po Sohana Teshil Sohana Teshil Barara Ambala Haryana~133203

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 29</u>

# F. No. N~11013/7368/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ram Niwas Soni, Advocate Sh. Narain Singh 266, Old H.B.Colony Bhiwani Haryana~127021

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 30</u>

# F. No. N-11013/7369/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Gopal Krishan Gupta, Advocate Sh. S.K.Gupta 126-A/332 Civil Lines Ambala City Haryana-134003

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 31</u>

# F. No. N-11013/7370/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Pawan Kumar, **Advocate** Sh. Ram Lal H.No. 823, Sector-9, Ambalacity, Punjab ~ 134 003.

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 32</u>

# F. No. N~11013/7371/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Raman Sangra, Advocate Sh. Mehar Singh 671/63, Sharda Nagar, Manav Chowk, Ambala City, Haryana ~ 134 003.

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 33</u>

# F. No. N~11013/7372/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Devinder Mohan, Advocate Sh. Ajmer Singh Vpo-Landi, Tehsil-Shahabad, Dist. Kurukshetra, Haryana - 136 135.

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 34</u>

# F. No. N~11013/7373/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Kapoor Singh Chopra, Advocate Sh. Chandu Ram Chopra H.No.2458, Sec.1, Dist. Rohtak, Haryana ~ 124 001.

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 35</u>

# F. No. N~11013/7374/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vinod Kumar, **Advocate** Sh. Sumer Chand House No.1540, G.No.03, Shiv Colony, Kaithal Road, Karnal ~ 132 001,

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 36</u>

# F. No. N~11013/7375/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Anil Kumar, **Advocate** Sh. Ratan Singh Village Laad Tehsil Badhra Bhiwani Haryana-127308

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 37</u>

# F. No. N~11013/7376/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Surender Singh, Advocate Sh. Lakhi Ram D~503, Rail Vihar-Iv, Subhash Chowk Sohna Road Sec-47, Gurugram Haryana-122001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 38</u>

# F. No. N-11013/7377/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Silak Singh, **Advocate** Sh. Jagdish Village Balana Tehsil Israna Panipat Haryana~ 132145

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 39</u>

# F. No. N~11013/7378/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Anil Kumar, Advocate Sh. Satbir Singh H.No.11904, Main Road Desraj Colony Panipat Haryana~132103

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 40</u>

# F. No. N~11013/7379/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Pankaj Sharma, Advocate Sh. Ajit Kumar H.No.1784, Sector-8, Faridabad Haryana-121006

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 41</u>

# F. No. N~11013/7380/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sandeep Sharma, Advocate Sh. Amar Chand Ward No.5, Behind Prem Hospital Shiv Colony Sohna Gurgaon Haryana-122103

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 42</u>

# F. No. N~11013/7381/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Reshma Rani, Advocate Sh. Jatin Sharma H.No.821, Sec-8, Housing Board Colony Ambala Haryana-134003

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 43</u>

# F. No. N~11013/7382/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sumer Singh, Advocate Sh. Ram Saran H.No.745/3, Prem Nagar Delhi Road Gurgaon Haryana~122001

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 44</u>

# F. No. N~11013/7383/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajesh Kumar, Advocate Sh. Rattan Singh Village Harodi Teshil Badhra Bhiwani Haryana-127308

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 45</u>

# F. No. N~11013/7384/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Dinesh Kumar Gera, Advocate Sh. Mulkh Raj 232, Model Town Fatehabad Teshil & Distt. Fatehabad Haryana~125050

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 46</u>

# F. No. N~11013/7385/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sandeep Sheoran, Advocate Sh. Ran Singh Sheoran H.No.836/3, Street No.1, Chhotu Ram Colony Hisar Haryana-125001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 47</u>

# F. No. N~11013/7386/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Harender Dahiya, **Advocate** Sh. Satya Narain Galo No.3, Dahiya Kakroi Road Sonipat Haryana-131001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 48</u>

# F. No. N~11013/7387/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Uday Bir, **Advocate** Sh. Rajbir Singh Village Sehrawar Post Office Tigaon Faridabad Haryana~121101

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 49</u>

# F. No. N-11013/7388/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Deepak Dhull, Advocate Sh. Bnartendy Dhuli H.No.1311, Sector-13 Urban Estate Kurukshetra Haryana-136118

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 50</u>

# F. No. N-11013/7389/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Manju Gola, Advocate Sh. Rajesh Verma H.No.427, Ward No.7, C/O, Saraswati Senior Secondary School Kurukshetra Haryana-136118

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 51</u>

# F. No. N~11013/7390/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Sangita Sharma, Advocate Sh. Ved Ram Village Harphala Po. Gadpuri Tehsil Ballabgarh Faridabad Haryana~121004

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 52</u>

# F. No. N~11013/7391/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Yudhvir Singh, Advocate Sh. Sher Singh Muthri Ghati Charkhi Dadri Bhiwani Haryana-127306

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 53</u>

# F. No. N~11013/7392/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Dharambir, **Advocate** Sh. Khajan Singh Village Wazirabad(Dhani) Sec-52-A, Near Petrol Pump Gurgaon Haryana-122001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 54</u>

# F. No. N~11013/7393/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Parveen Kaushik, Advocate Sh. Dr. Ram Nath Sharma 254, Houisng Board Colony Ambala Cantt Haryana~13300

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 55</u>

# F. No. N~11013/7394/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sharvan Kumar, **Advocate** Sh. Rai Karan H.No.99, Village & Post Office Durana Via Kuldeep Nagar Ambala Haryana-133004

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 56</u>

# F. No. N-11013/7395/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Anita Sargodhey, Advocate Sh. Harmesh Sargodhey 4853/2, Ambedkar Nagar, 12 Cross Road Ambala Cantt. Haryana-133001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 57</u>

# F. No. N-11013/7396/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Shammi Verma, **Advocate** Sh. Lt.Raj Krishan Verma 1157/5, Kalalmajri Near Sarafa Bazar Ambala City Haryana-134003

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 58</u>

# F. No. N~11013/7397/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sandeep Kumar, Advocate Sh. Pal Singh H.No.11, Balaji Block Phase~2, Near City Bus Stand Laxman Vihar Gurgaon Haryana~122001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 59</u>

# F. No. N~11013/7398/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Paramvir Singh Kataria, Advocate Sh. Satyavir Singh Kataria Enclave A-32, Gali No.6, Sheetla Colony, 12 Biswa Vpo Gurgaon Haryana-122001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 60</u>

# F. No. N~11013/7399/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Uday Ram Sharma, Advocate Sh. Khem Chand Sharma H.No.300, Sector-31, Near Govt. Middle School Faridabad Haryana-121003

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 61</u>

# F. No. N~11013/7400/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Raman Jeet Singh, Advocate Sh. Kashmir Singh H.No.349, St.No.8-A, Aggarsain Colony, Main Auto Mkt Road, Sirsa Haryana-125055

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 62</u>

# F. No. N~11013/7401/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Narinder Kumar, Advocate Sh. Isher Dass H.No.539, St.No.8, Aggarsain Colony, Sirsa Haryana~125055

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 63</u>

# F. No. N~11013/7402/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Madan Mohan, Advocate Sh. Kasturi Lal H.No.94, C-Block, Sirsa Haryana~125055

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 64</u>

# F. No. N~11013/7403/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Surinder Kumar, Advocate Sh. Ram Saran H.No.246, Gandhi Colony, Sirsa Haryana-125055

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 65</u>

# F. No. N~11013/7404/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mohit K.Malik, Advocate Sh. I.S.Malik Ward No.13, Near New Gurudwara Nuh Mewat Haryana~122107

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 66</u>

# F. No. N~11013/7405/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Narender Kumar, Advocate Sh. Ram Kumar H.No.5, Gali No.3, Palam Colony, Near Yes Bank. Garhi Harsaru Gurgaon Haryana~123505

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 67</u>

# F. No. N-11013/7406/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ashok Kumar, **Advocate** Sh. Shiv Chand Gayatri Colony, Near Main Bus Stand, Madlauda Panipat Haryana~132113

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 68</u>

# F. No. N~11013/7407/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Shabbir Hussain, Advocate Sh. Umar Mohammad Village Chharora, Teshil Tauru Mewat Haryana-122107

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 69</u>

# F. No. N~11013/7408/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Anju Bala, Advocate Sh. Jagjiwan Ram 112, Gali Geeta High School, Begu Road, Sirsa Haryana~125055

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 70</u>

# F. No. N~11013/7409/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajender, **Advocate** Sh. Om Prakash Vpo Nigana, Teshil Kalanaur Rohtak Haryana-124113

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 71</u>

# F. No. N~11013/7410/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jagdish Prasad, Advocate Sh. Raja Ram Vil. Rampur Po. Janaula, Tehsil Pataudi Gurgaon Haryana~122503

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 72</u>

# F. No. N~11013/7411/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Gopal Dass, **Advocate** Sh. Jeet Ram Vill-Ghatiwala< Near Sheetla Mata Mandir, Pinjore Tehsil Kalka Panchkula Haryana-134102

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 73</u>

# F. No. N~11013/7412/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Pawan Kumar, Advocate Sh. Sheotaj Singh Yadav Biscuit Bakery, Near Pnb Railway Road, Uchana Mandir Jind Haryana-126115

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 74</u>

# F. No. N~11013/7413/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Babu Ram Saini, **Advocate** Sh. Puran Chand Vpo Deeg Tehsil, Shahbad Kurukshetra Haryana-136138

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 75</u>

# F. No. N~11013/7414/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Rekha Rani, Advocate Sh. Satish Garg H.No.513/2, Jain Mohalla, Panipat Haryana-132103

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 76</u>

# F. No. N~11013/7415/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ramesh Chand Jain, Advocate Sh. Med Ram Sharma Vpo Indri Tehsil Nuh Mewat Haryana~122103

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 77</u>

# F. No. N~11013/7416/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sazid Hussain, Advocate Sh. Abdul Sattar Vill. Salamba Po.Fp Namak Tehsil Nuh Haryana~ 122107

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 78</u>

# F. No. N~11013/7417/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jit, **Advocate** Sh. Sunder Singh Village Kaurali, Faridabad Haryana-121101

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 79</u>

# F. No. N~11013/7418/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Suman Lata, Advocate Sh. Satnraian VPO Jalalpuri Tehsil Bapoli, Panipat Haryana-132103

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 80</u>

# F. No. N~11013/7419/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Narinder Partap, **Advocate** Sh. Om Prakash 935-K, B-Block, Dwarikapuri, Jagadhri Yamunanagar Haryana-135003

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 81</u>

# F. No. N~11013/7420/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Parveen Kumar, **Advocate** Sh. Ghanshyam Dass H.No.47, New Housing Board Colony, Barnala Road, Sirsa Haryana~125055

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 82</u>

# F. No. N~11013/7421/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sanjay Dahiya, **Advocate** Sh. Dharampal Singh Vpo Bharan, Tehsil Meham Rohtak Haryana-124518

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 83</u>

# F. No. N~11013/7422/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Virendra Kumar, Advocate Sh. Babu Singh Near Bus Stand, Vpo Bhandoli Sub-Tehsil, Hassanpur Palwal Haryana-121107

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 84</u>

# F. No. N~11013/7423/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sachi Pratap Singh, Advocate Sh. Ravinder Singh 407, Sonia Colony, Near Manav Chowk, Ambala City Haryana-134003

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 85</u>

# F. No. N~11013/7424/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ranbir Singh Rathee, Advocate Sh. Ujala Ram Rathee H.No.783, Sector-4, Rohtak Haryana-124001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 86</u>

# F. No. N~11013/7425/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Raghunath, **Advocate** Sh. Budh Ram Vill Jalhaka Po. Amarpur, Tehsil Palwal Haryana~ 121102

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 87</u>

# F. No. N~11013/7426/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Raghbir Singh Malik, Advocate Sh. Dhup Singh H.No.1115, Housing Board Colony, Jind Haryana~126102

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 88</u>

# F. No. N~11013/7427/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Harbans Lal Dabass, Advocate Sh. Devi Ram Rasulpur Road, Tractor Market, Saini Nagar Palwal Haryana~121102

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 89</u>

# F. No. N~11013/7428/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mohinder Kumar, Advocate Sh. Balwant Singh Vpo, Mangali Aklan Tehsil & Distt. Hisar Haryana~125005

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 90</u>

# F. No. N~11013/7429/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Pawan Kumar Garg, Advocate Sh. Lt.Sh. Ved Prakash H.No.2694,Sec~15,E.W>S. Colony, Panchkula Haryana~134113

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 91</u>

# F. No. N~11013/7430/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sunil Kumar, Advocate Sh. Mangat Ram H.No.1259-A, Patti Kilhore Near Sarv Haryana Gramin Bank,Vill Jharsa, Gurugram Haryana-122001

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 92</u>

# F. No. N~11013/7431/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ashok Tara, **Advocate** Sh. Rajinder Tara W.No.3, Mohalla Pathana Wala Naraingarh, Ambala Haryana-134203

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 93</u>

# F. No. N~11013/7432/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Surat Singh, Advocate Sh. Butta Singh H.No.195, Village Haryoli Po Nagla Jattan Teshil Barara Distt.Ambala Haryana~133102

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 94</u>

# F. No. N~11013/7433/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Chander Mohan, **Advocate** Sh. Mangat Ram Vpo-Dukheri, The-Ambala Cantt. Haryana-133004

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 95</u>

# F. No. N~11013/7434/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Karambir, **Advocate** Sh. Ram Krishan Vill. Tajpur Po. Jainpur Sonipat Haryana~131001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 96</u>

# F. No. N~11013/7435/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ram Kumar Saini, Advocate Sh. Lakshman Singh H.No.325, Ward No.3, Sikh Fort, Shahabad Markanda Kurukshetra Haryana~136135

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 97</u>

# F. No. N~11013/7436/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Naresh Kumar, Advocate Sh. Daya Kishan Ward No.5, Vpo-Hathin Teshil, Hathin Palwal Haryana-121103

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 98</u>

# F. No. N~11013/7437/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Amit Bansal, Advocate Sh. Madanl Lal Bansal H.No.1042, Anand Colony, Behind Gaba Hospital Yamunanagar Haryana-135001

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 99</u>

# F. No. N-11013/7438/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Satbir, Advocate Sh. Deep Chand Shastri Nagar, Ward No.6, Uklana Mandir Hisar Haryana~125113

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 100</u>

# F. No. N~11013/7439/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Pardeep Goyal, **Advocate** Sh. Khazanchi Dass Goyal H.No.754, Sector-6, Urban Estate Karnal Haryana-132001

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 101</u>

# F. No. N~11013/7440/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Roshan Lal, Advocate Sh. Raj Kumar H.No.332, Vpo, Juikhurd Teshil Bhiwani Haryana~127030

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 102</u>

# F. No. N~11013/7441/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Nar Singh Rathee, **Advocate** Sh. Mukhtiar Singh H.No.15/176, Gali No.1, Near Ballaur Mor Sanjay Colony, Bahadurgarh Jhajjar Haryana-124507

#### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 103</u>

# F. No. N~11013/7442/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sachin Kumar, **Advocate** Sh. Prabhu Ram 26-A, Pooja Vihar Po. Industrial Area Ambala Cantt.Haryana-133006

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 104</u>

# F. No. N~11013/7443/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sandeep Solanki, **Advocate** Sh. Satbir Singh Vpo, Hassanpur, Tehsil Jhajjar, Haryana~124103

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 105</u>

# F. No. N~11013/7444/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Balraj, Advocate Sh. Lehna Singh Vpo Binjhol, Tehsil Panipat Haryana-132103

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 106</u>

# F. No. N~11013/7445/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Intzar Deswal, **Advocate** Sh. Shiv Ram H.No.17, Gali No.3, Nand Vihar Colony, Jatal Road, Panipat Haryana-132103

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 107</u>

# F. No. N~11013/7446/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Kaptan, Advocate Sh. Hira Lal H.No.287, Ward No.2, Devipura, Near Gaushala Gohana Sonipat Haryana~131301

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 108</u>

# F. No. N~11013/7447/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Anupa Sharma, Advocate Sh. Udhishithar Sharma H.No.189, Ram Nagar Tohana Distt.Fatehabad Haryana~125120

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 109</u>

# F. No. N~11013/7448/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Deepak Kumar, Advocate Sh. Narain Dass 227/9, Shanti Sadan Killa Mohalla, Tohana Fatehabad Haryana~125120

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 110</u>

# F. No. N~11013/7449/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Pardeep Singh, Advocate Sh. Jai Kanwar Singh 1810, Patti Sawai, Village Salwan Tehsil Assandh Karnal Haryana-132046

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 111</u>

# F. No. N~11013/7450/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rishi Pal, Advocate Sh. Surjan Singh Vpo, Haripur (Baram) Tehsil, Thanesar Distt.Kurukshetra Haryana~136135

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 112</u>

# F. No. N~11013/7451/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Varsha Aggarwal, **Advocate** Sh. Vijay Kumar Aggarwal H.No.56, New Anaj Mandi,Ward No.6, Sohna Gurgaon Haryana-122103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 113</u>

# F. No. N~11013/7452/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rohtas Singh Bhardwaj, Advocate Sh. Chandgi Ram H.No.2487, Sector-46, Gurugram Haryana-122001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 114</u>

# F. No. N~11013/7453/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms.Manju, **Advocate** Sh. Sunil VPO. Pinana Tehsil Sinipat Haryana~131001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 115</u>

# F. No. N~11013/7454/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Anil Kumar, Advocate Sh. Ramkishan VPO- Harodi Tehsil- Badhra, Distt. Ch- Dadri Bhiwani Haryana-127312

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 116</u>

# F. No. N~11013/7455/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sunil Kumar, Advocate Sh. Om Prakash Vill Ladawas Po.Kakroli Sardara Tehsil Badhra Bhiwani Haryana-127308

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 117</u>

# F. No. N~11013/7456/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sushil Kumar, Advocate Sh. Ghasi Ram H.No.213, Shivpuri Road, Krishan Pura Panipat Haryana~132103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 118</u>

# F. No. N~11013/7457/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Krishan Chander Sahu, Advocate Sh. Jugti Ram Flat No.E-3/16, 1st Floor, Dlf Valley Kalka Pinjore Urban Complex,Sector-3,Panchkula Haryana-134105

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 119</u>

# F. No. N~11013/7458/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Shri Chand, **Advocate** Sh. Pala Ram Vpo- Kherla Tehsil Sohna Distt. Gurugram Haryana-122102

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 120</u>

# F. No. N~11013/7459/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mohd. Kurban, **Advocate** Sh. Manzoor Hussain Villagemilkmajra,Po.Gadhola Tehsil Jagadhri Yamunanagar Haryana-133103

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 121</u>

# F. No. N~11013/7460/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mahtab Singh Guravalia, Advocate Sh. Lt. Sh. Surjan Singh Guravalia H.No.1185, Sec-7, Extension Urban Estate Gurgaon Haryana-122001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 122</u>

# F. No. N~11013/7461/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ravinder Kumar Jain, Advocate Sh. Padam Sain Jain H.No.1934, Housing Board Colony, Sector-13-17, Panipat Haryana-132103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 123</u>

# F. No. N~11013/7462/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Pardeepkumar, Advocate Sh. Shrikishan H.No.1489, Sector~2,Huda Rohtak Haryana~ 124001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 124</u>

# F. No. N~11013/7463/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajpal, Advocate Sh. Dharampal Vill.Ladawas Po.Kakroli Sardara Bhiwani Haryana~127308

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 125</u>

# F. No. N~11013/7464/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Zafar Iqbal, **Advocate** Sh. Shabbir Ahmed Village Chandeni Po.F.P.Namak Tehsil Nuh Mewat Haryana~122107

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 126</u>

# F. No. N~11013/7465/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mohd.Mubarik, **Advocate** Sh. Safed Khan Vill.Murdabas Po. Nuh Tehsil Nuh, Mewat Haryana~122107

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 127</u>

# F. No. N~11013/7466/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Zakir Hussain, **Advocate** Sh. Wali Usman Vpo Akera, Tehsil Nuh, Mewat Haryana~122107

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 128</u>

# F. No. N~11013/7467/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Dharmendra Kumar, Advocate Sh. Ram Prasad Yadav Ferozepur Jhirka, Tehsil Ferozepur Jhirka Mewar Haryana~122104

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 129</u>

# F. No. N~11013/7468/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Manoj Kumar, **Advocate** Sh. Om Prakash Village Raniyala Ferozepur, Tehsil Ferozepur Jhirka Haryana~122108

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 130</u>

# F. No. N~11013/7469/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Madhur Kataria, **Advocate** Sh. Yogesh Kataria 657,Model Town, Panipat Haryana~132130

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 131</u>

# F. No. N~11013/7470/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mohinder Singh, Advocate Sh. Beg Chand H.No.214, Defence Colony, Hisar Haryana-125001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 132</u>

# F. No. N~11013/7471/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sudhir Kumar, Advocate Sh. Dharampal Singh H.No.1419-A, Sector-16 & 17, Hisar Haryana-125001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 133</u>

# F. No. N~11013/7472/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Amrit Kumar, Advocate Sh. Devi Dayal H.No.1248, Sector~7, Extension Gurugram Haryana~122001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 134</u>

# F. No. N~11013/7473/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jagmender Singh, Advocate Sh. Uday Singh Near Ware House Road, Mc Colony Charkhi Dadri, Bhiwani Haryana-127306

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 135</u>

# F. No. N~11013/7474/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Naveen Dhamija, Advocate Sh. Ramesh Lal H.No.267, Sector-PLA Hisar Haryana-125001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 136</u>

# F. No. N~11013/7475/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Janak Dass, **Advocate** Sh. Ganga Ram H.No.27, Pooja Vihar Po. Industrial Area Ambala Haryana~133001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 137</u>

# F. No. N~11013/7476/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Satish Kumar, Advocate Sh. Dayanand VPO Subra, Po Mangalpur Tehsil Uchana Distt.Jind Haryana-126115

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 138</u>

# F. No. N~11013/7477/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ritu Raj, Advocate Sh. Jagdish Chand Panchal Niwas, Near Kids Play School, Birbal Nagar Nawana Jind Haryana-126116

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 139</u>

# F. No. N~11013/7478/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mukesh Kumar Saini, Advocate Sh. Singh Ram Saini Ranjit Colony, Badli Road, Near Mela Ground, Bahadurgarh Jhajjar Haryana-124507

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 140</u>

# F. No. N~11013/7479/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Akhtar Hussain, **Advocate** Sh. Deen Mohd. Vill. Raipur Tehsil Sohna Distt.Gurgaon Haryana-122103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 141</u>

# F. No. N~11013/7480/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Surender Singh, Advocate Sh. Harikesh Ravish H.No.818/12, Amargarh Colony, Gali No.6, Kaithal Haryana~136027

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 142</u>

# F. No. N~11013/7481/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ramesh Kumar, Advocate Sh. Naurata Ram H.No. 2503/1, Valmiki Basti, Ambala City, Haryana - 134 003.

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 143</u>

# F. No. N~11013/7482/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Deepak Magvana, Advocate Sh. O.S. Magvana 16-B, Mehtab Niwas, Shgakti Nagar, Village Dalipgarh, Ambala Cantt., Haryana - 133 005.

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 144</u>

# F. No. N~11013/7483/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Narinder Kumar, Advocate Sh. Jai Bhagwan H.No. 528, Sector 4, Urban Estate, Thanesar, Kurukshetra, Haryana - 136 118.

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 145</u>

# F. No. N~11013/7484/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vinod Kumar, Advocate Sh. Ramesh Chander 158, S Model Town, Kawari Park Model Town, Hisar, Haryana ~ 125 005.

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 146</u>

# F. No. N~11013/7485/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Chandi Ram, Advocate Sh. Jamna Ram Bhaini, Amirpur, Tehsil Narnaund, Hansi Hisar, Haryana - 125 001.

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 147</u>

# F. No. N~11013/7486/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Naveen Sharma, Advocate Sh. Balkishan Sharma Vpo Nanhera Tehsil Bapoli Panipat Haryana-132103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 148</u>

# F. No. N~11013/7487/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Chander Prakash, **Advocate** Sh. Nand Ram Sharma H.No.872, Sec-31, Near Pristine Mall Faridabad Haryana-121008

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 149</u>

# F. No. N~11013/7488/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Tezpal Singh Yadav, Advocate Sh. H.S.Yadav H.No.1450/3, Street No.6, Rajiv Nagar Delhi Road Gurgaon Haryana-122001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 150</u>

# F. No. N~11013/7489/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Devender Pal, Advocate Sh. Mahender Pal Vill. Jalalapur Mafi Post Marroli Tehsil Hodal Distt.Palwal Haryana~121106

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 151</u>

# F. No. N~11013/7490/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Amit Kumar, Advocate Sh. Chhotu Ram Gali No.1, Satish Colony, Fatehabad Tehsil & Distt. Fatehabad Haryana~125050

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 152</u>

# F. No. N~11013/7491/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ramesh Kumar, Advocate Sh. Sh.Raja Ram Village Jadra Post Office D.G.Pura Tehsil & Distt. Rewari Haryana~123401

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 153</u>

# F. No. N~11013/7492/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Harish Kumar, **Advocate** Sh. Raj Kumar Village Jhattipur, Po. Macharauli, Tehsil Samalkha Panipat Haryana~132101

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 154</u>

# F. No. N~11013/7493/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jasbir Singh, Advocate Sh. Singh Ram Vpo Kalri Jagir, Tehsil Indri, Karnal Haryana-132054

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 155</u>

# F. No. N~11013/7494/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Dhanpat Singh, Advocate Sh. Jaswant Singh Vill. Bhudla Tehsil And Distt. Rewari Pin:~ 123401

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 5.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 156</u>

# F. No. N~11013/7495/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sita Ram, Advocate Sh. Lt.Sh.Lakhi Ram Vpo Bhungarka Tehsil Nangal Choudhary Distt.Mohindergarh Haryana-123023

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 157</u>

# F. No. N~11013/7496/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Krishan Kumar, **Advocate** Sh. Shanker Lal Village Patikara Po. Narnaul, Tehsil Narnaul Distt.Mohindergarh Haryana-123023

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 158</u>

# F. No. N~11013/7497/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vikram Singh, **Advocate** Sh. Bishamber Dayal Vilage-Partal, Po. Dhama Tehsil Kamina Distt.Mohindergarh Haryana-123034

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 159</u>

# F. No. N~11013/7498/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Sanghmitra, **Advocate** Sh. Lekh Ram A-603, Shree Shyam Society, Sector-3, Bawal Road, Rewari, Haryana-123401

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 160</u>

# F. No. N~11013/7499/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Amit Kumar, Advocate Sh. Raj Kumar # 1510, B-2, Gurudwara Road Pinjore Tehsil Kalka Haryana-134102

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 161</u>

# F. No. N~11013/7500/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Manish Yogi, **Advocate** Sh. Desh Raj Yadav Village Balaha Kalan Tehsil Narnaul Distt.Mohindergarh Haryana~123001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 162</u>

# F. No. N~11013/7501/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ajay Yadav, **Advocate** Sh. Shri Ram Yadav Village Hasanpur Post Office Koriawas Tehsil Narnaul Distt.Mohindergarh Haryana-123001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 163</u>

# F. No. N~11013/7502/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Parveen Kumar Vashisht, Advocate Sh. Brij Mohan Vashisht H.No.367/23,Tirth Market Gur Mandi Sonipat Haryana~131001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 164</u>

# F. No. N~11013/7503/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Devi Lal, **Advocate** Sh. Sukh Ram Vill.Nangla Jogiyan Po.Sikari Tehsil Ballabgarh Distt. Faridabad Haryana~121004

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 165</u>

# F. No. N~11013/7504/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Tej Singh Yadav, Advocate Sh. Dharamveer Yadav H.No.1031, Sector-4, Huda Rewari, Tehsil & Distt.Rewari Haryana-123401

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 166</u>

# F. No. N~11013/7505/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vinod Kumar, **Advocate** Sh. Randhir Singh H.No.C~613, Dabua Colony, Near Goyal Building Material Supplier, 27 Ft.Road Nit Faridabad Haryana~121001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 167</u>

# F. No. N~11013/7506/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Pankaj Kumar, **Advocate** Sh. Om Prakash Sharma Ram Nagar Colony, Nasibpur, Narnaul Tehsil Narnaul Distt.Mohindergarh Haryana-123001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 168</u>

# F. No. N~11013/7507/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Anil Saini, **Advocate** Sh. Mohan Saini Naya Gaon, Tehsil Bahadurgarh Jhajjar Haryana~ 124507

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 169</u>

# F. No. N~11013/7508/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. NEELAM, Advocate Sh. Chattarpal Dahiya Vpo Budhera Tehsil Gurgaon Haryana~122505

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 170</u>

# F. No. N~11013/7509/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Krishan Lal, **Advocate** Sh. Atma Ram Rabarian Mohalla, Railway Gate Railway Gate Haryana~136027

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 171</u>

# F. No. N~11013/7510/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Davinder Kumar, Advocate Sh. Brij Lal H.No.300/1, Ward No 16 Nehar Colony Ratia Fatehabad Haryana~125051

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 172</u>

# F. No. N~11013/7511/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Akash Kumar, Advocate Sh. Dayalal Hno A~132/L, Om Plaza Flats New Colony Palwal, Haryana~121102

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 173</u>

# F. No. N~11013/7512/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ripu Daman, Advocate Sh. Nathu Ram Near Krishna Soda Factory, Opp-Anara Devi Public School Halu Bazar Bhiwani, Haryana-127021

#### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 174</u>

# F. No. N~11013/7513/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Balwant, Advocate Sh. Lichhman Vpo Chautala Near Sbi Bank Tehsil Dabwali Sirsa, Haryana~125101

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 175</u>

# F. No. N~11013/7514/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. MEENA DEVI, Advocate Sh. Jagbir Hooda 283/17 Meham Road, Near Power House Matke Wali Gali Gohana Sonipat, Haryana~131301

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 176</u>

# F. No. N~11013/7515/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sanjeev Goyal, Advocate Sh. Ramesh Goyal Hno 756 Ward No 11, Photo Marketashri Gate, Jind, Haryana-126102

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 177</u>

# F. No. N~11013/7516/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ram Kishan, **Advocate** Sh. Daya Ram Vill Shahpur, Po Nagla Roran Teh Indri,Karnal, Haryana~132041

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 178</u>

# F. No. N~11013/7517/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Manoj Kumar, Advocate Sh. Ram Mehar Hno 154/30, Bypass Chowk Near Budda Baba Basti Bhiwani Road Jind, Haryana~126102

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 179</u>

# F. No. N~11013/7518/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Gurdyal, **Advocate** Sh. Ram Savrup Vpo Sadalpur Teh Mandi Adampur, Hisar, Haryana~125052

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 180</u>

# F. No. N~11013/7519/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Chhatra Pal Singh, Advocate Sh. Hari Chand Village Sunped Tehsil Ballabgarh Faridabad, Haryana~121004

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 181</u>

# F. No. N~11013/7520/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sukh Chain Singh, Advocate Sh. Hukam Chand Vpo Karsola Tehsil Julana Jind, Haryana-126101

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 182</u>

# F. No. N~11013/7521/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Surinder Singh, Advocate Sh. Manphool Singh 11/472 Gali No.3 Shastri Nagarnajafgarh Road Bahadurgarh Jhajjar, Haryana-124507

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 183</u>

# F. No. N~11013/7522/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Mamta, **Advocate** Sh. Amar Jot Vpo- Dukheri AMBALA, Haryana-133004

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 184</u>

# F. No. N~11013/7523/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vishal Goel, **Advocate** Sh. Rakesh Kumar Goel H No ~ 568 Gali Sukar Mall, Lower Bazar Kalka, Panchkula, Haryana~133302

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 185</u>

# F. No. N~11013/7524/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sandeep Kumar, Advocate Sh. Rattan Lal Ward No 11 Auto Market, Sirsa Road Ellenabad, Haryana~125102

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 186</u>

# F. No. N~11013/7525/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Amman Paul Singh Partal, Advocate Sh. M.P.Singh H.No. 2494/2, Kaziwara Ambala, Haryana-134003

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 187</u>

# F. No. N~11013/7526/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms.Rubina Batra, Advocate Sh. Varun Batra H.No.950, Sector 15a, Near Vidya Mandir School Faridabad, Haryana~121007

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 188</u>

# F. No. N~11013/7527/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vikas Gupta, Advocate Sh. Balkrishan Gupta H.No. 156/10 Delhi Gate Hansi Tehsil Hansi, Hisar Haryana-125033

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 189</u>

# F. No. N~11013/7528/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ramesh Chand Sharma, Advocate Sh. Med Ram Sharma Vpo Indri, Tehsil Nuh Mewat, Haryana-122103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 190</u>

# F. No. N~11013/7529/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Virender Singh, Advocate Sh. Dharam Pal Vpo- Bhariwas Tehsil- Tosham Bhiwani, Haryana-127043

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 191</u>

# F. No. N~11013/7530/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jitender Kumar, Advocate Sh. Ram Kishan House No C 10 And C 11 Rajendra Park Gurgaon, Haryana-122001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 192</u>

# F. No. N~11013/7531/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ashok Kumar, **Advocate** Sh. Kapoor Singh Vpo Rasiwas Bhiwani Teh Ch Dadri, Haryana-127021

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 193</u>

# F. No. N~11013/7532/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajneesh Kumar, Advocate Sh. Jai Parkash Hanuman Gate Kumharo Ka Mohalla Bhiwani, Haryana~127021

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 194</u>

# F. No. N~11013/7533/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajpal, Advocate Sh. Parkash Chand Vill Dhani Biran Po Biran Teh Tosham Bhiwani Haryana~127111

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 195</u>

# F. No. N~11013/7534/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajbir Singh, **Advocate** Sh. Dalip Singh Vpo Sikri Tehsil Nilokheri Distt Karnal, Haryana-132117

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 196</u>

# F. No. N~11013/7535/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sumit Goyal, Advocate Sh. Suresh Kumar Gupta Sh Amolak Ram Building Railway Road Opposite Kessal Mall Kurukshetra, Haryana-136118

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 197</u>

# F. No. N~11013/7536/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mukesh Kumar Kaliramana, Advocate Sh. Chand Ram H.No. 20/427/2, Gali No. 3 Jagdamba Colony Begu Road, Sirsa Haryana-125055

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 198</u>

# F. No. N~11013/7537/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms.SEEMA RANI, Advocate Sh. Perminder Parma Parm Emergency Hospital, Old Railway Road Ellenabad Sirsa, Haryana~125102

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 199</u>

# F. No. N~11013/7538/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sher Singh, Advocate Sh. Sh Khushi Ram H.No.1684/26, Amar Colony Pataudi Road Gurugram, Haryana-122001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 200</u>

# F. No. N~11013/7539/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mukesh Kumar, Advocate Sh. Ramesh Chander H No 13 1445 Khanna Colony, Near Shiv Mandir St No 1, Sirsa Haryana-125055

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 201</u>

# F. No. N~11013/7540/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Devender, Advocate Sh. Deva Singh 732/17, Prem Nagar Narwana City, Jind Haryana~126116

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 202</u>

# F. No. N~11013/7541/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Isham Singh, Advocate Sh. Phula Ram Village Arnaicha P.O. Bateri, Tehsil Pehowa Distt Kurukshetra Haryana~136128

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 203</u>

# F. No. N~11013/7542/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajesh, Advocate Sh. Ishwar Singh Subhash Nagar Ward No 4 Gali No 1 Near Civil Court Narwana, Haryana-126116

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 204</u>

# F. No. N~11013/7543/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Nanak Chand, **Advocate** Sh. Chaman Lal Dhingra Vill Abubshahar, Sirsa, Haryana-125104

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 205</u>

# F. No. N~11013/7544/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jagbir Singh, **Advocate** Sh. Nafe Singh Vpo Raja Kheri, Panipat, Haryana~132103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 206</u>

# F. No. N~11013/7545/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jai Chand, Advocate Sh. Sarwan Kumar H No 4/15, Krishanpura Panipat, Haryana-132103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 207</u>

# F. No. N~11013/7546/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rupinder Singh, Advocate Sh. Sh Hakam Singh Village Sullar, Ambala, Haryana-134003

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 208</u>

# F. No. N~11013/7547/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Balraj, **Advocate** Sh. Jugti Ram Village Bura Dehar Po Buwana Jind Haryana-126102

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 209</u>

# F. No. N~11013/7548/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Moti Singh, Advocate Sh. Chander Singh Vpo Khudana, Tehsil Mahendergarh Distt. Mahendergarh, Haryana~123029

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 210</u>

# F. No. N~11013/7549/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Anand Singh Hooda, Advocate Sh. Inder Singh Hooda H.No.270-P, Sector 14 Gurgaon, Haryana-122001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 211</u>

# F. No. N~11013/7550/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sanjay Kumar, **Advocate** Sh. Kapoor Singh Vpo Shahpur, Tehsil Alewa Jind, Haryana-126125

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 212</u>

# F. No. N~11013/7551/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ravi Kumar, Advocate Sh. Krishan Lal Sethi Gali Dharam Kotian Wali, Ward No 21 Near Railway Overbridge Mandi Dabwali Sirsa, Haryana~125104

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 213</u>

# F. No. N~11013/7552/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rohtash Nain, Advocate Sh. Jogi Ram Prem Nagar Narwana Jind, Haryana~126116

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 214</u>

# F. No. N~11013/7553/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajesh Panwar, **Advocate** Sh. Zile Singh H.No. 435, Vpo Kishangarh Meham, Rohtak, Haryana~124112

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 215</u>

# F. No. N~11013/7554/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sushil Kumar, **Advocate** Sh. Lajja Ram Vill-Uplana P.O-Thakurpura Tehsil-Barara Ambala, Haryana-133203

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 216</u>

# F. No. N~11013/7555/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vivek Kumar, **Advocate** Sh. Niranjan Singh P~103 Uppal Sothend Sector48 Gurgaon Haryana~122001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 217</u>

# F. No. N~11013/7556/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Radhy Sham, Advocate Sh. Milkh Raj W.No.11, Ram Nagar Colony Mandi Dabwali Sirsa Haryana-125104

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 218</u>

# F. No. N~11013/7557/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Bhopal Singh, Advocate Sh. Dalip Singh H No 16 Sec 23 Huda Bhiwani Haryana~127021

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 219</u>

# F. No. N~11013/7558/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Narender Kumar, Advocate Sh. Banarsi Lal H No 492, Regiment Bazar Bc Bazar Ambala Haryana~133001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 220</u>

# F. No. N~11013/7559/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Anil, Advocate Sh. Preetam Singh H No 307/1, Dayanand Colony Model Town Karnal Haryana-132001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 221</u>

# F. No. N~11013/7560/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sunil Kumar Tindal, **Advocate** Sh. Sher Singh H.No.419, Street No. 7 Harinagar Narwana, Near Hanuman Mandir, Jind Haryana-126116

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 222</u>

# F. No. N~11013/7561/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Gurvinder Singh, Advocate Sh. Gurdev Singh H.No.111, V.P.O. Sainthly Near Gurdawara Jind Haryana~126116

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 223</u>

# F. No. N~11013/7562/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sushil Kumar, Advocate Sh. Ronak Ram Gupta House No. 342 Scheme No. 5, Gandhi Nagar Jind Haryana~126102

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 224</u>

# F. No. N~11013/7563/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Arvind Kumar, Advocate Sh. Dharam Veer H No 602/2 Ward 4 Opp Pnb Bank Main Road Ladwa Kurukshetra Haryana~136132

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 225</u>

# F. No. N~11013/7564/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sajjan Gupta, Advocate Sh. Hari Ram Gupta 964, Sector 14-P, Hisar, Haryana-125001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 226</u>

# F. No. N~11013/7565/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. KULWINDER KAUR, Advocate Sh. Mangat Singh Vill Sain Majra Po Akbarpur Tehsil Naraingarh Ambala, Haryana-134203

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 227</u>

# F. No. N~11013/7566/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Gagan Singh Khilhore, Advocate Sh. Sh Gyan Chand Vpo Jharsa Gurugram, Haryana-122001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 228</u>

# F. No. N~11013/7567/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Devender Kumar, Advocate Sh. Ishwar Singh H.No.853, Titana Road Near Aadrsh High School Village Naraina, Panipat Haryana-132101

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 229</u>

# F. No. N~11013/7568/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Narender, Advocate Sh. Ganga Sarup H.No~199, Hbcsec~23, Sonipat, Haryana~ 131001

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 230</u>

# F. No. N~11013/7569/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajender Singh, Advocate Sh. Kanhi Ram Mamria Asampur Mamria Ahir Rewari Haryana~ 123101

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 231</u>

# F. No. N~11013/7570/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Surender Kumar, Advocate Sh. Harbans Lal Gaur Sk Gaur Advocate Near Lc Public School Ward No-30 Luxmi Nagargarhi Brahmnan Sonipat, Haryana-131001

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 232</u>

# F. No. N~11013/7571/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Tahir Hussain, Advocate Sh. Noor Mohammad Vill Neemka, Tehsil Punhana Distt Nuh Mewat, Haryana~122508

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 233</u>

# F. No. N~11013/7572/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Faqir Chand, Advocate Sh. Jagat Ram House No. 624 Sector 2, Panchkula, Haryana-134112

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 234</u>

# F. No. N~11013/7573/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Satyavir, Advocate Sh. Hukam Chand Ward No.14 Adarsh Nagar, Jhajjar Haryana-124103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 235</u>

# F. No. N~11013/7574/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms.SUMAN, Advocate Sh. Sandeep Deswal H.No-337, Sector-7 Gohana Sonipat, Haryana-131301

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 236</u>

# F. No. N~11013/7575/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Saravjit Singh, Advocate Sh. Joginder Singh 116 New Milap Nagar, Ambala City, Haryana-134003

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 237</u>

# F. No. N~11013/7576/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajnish Garg, Advocate Sh. Joginder Pal Garg H.No.73, Housing Board Colony Jind, Haryana-126102

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 238</u>

# F. No. N~11013/7577/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Lalita, **Advocate** Sh. Inderraj 400/3, Jogian Street,Mata Gate Kaithal,Haryana~136027

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 239</u>

# F. No. N~11013/7578/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Madan Lal, **Advocate** Sh. Ram Shwarup Vpo.~ Dhani Sanchla, Teh.~ Tohana Distt.~ Fatehabad, Haryana~125111

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 240</u>

# F. No. N~11013/7579/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms.MANJU KAUSHIK, Advocate Sh. Sudershan Kumar Kaushik H.No 866 Sector 13 Housing Board Colony Kurukshetra, Haryana~136118

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 241</u>

# F. No. N~11013/7580/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Brahm Vir Sharma, Advocate Sh. Sant Ram Sharma H.No.392, Sector 8, Behind Shiv Mandir Panchkula, Haryana~134109

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 242</u>

# F. No. N~11013/7581/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajiv Chopra, Advocate Sh. Ramphal Chopra Ward No.-8, Aarya Nagar Gohana Sonipat, Haryana-131301

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 243</u>

# F. No. N~11013/7582/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ravi Vishal, Advocate Sh. Mahabir Singh H No 852 Wno 1, Brahampuri Colony Naraingarh Ambala, Haryana-134203

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 244</u>

# F. No. N~11013/7583/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mustafa, **Advocate** Sh. Yameen Khan House No 249/8, Ward No 10jogipur Road Nuh Mewat, Haryana-122107

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 245</u>

# F. No. N~11013/7584/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Narender Pal Mor, Advocate Sh. Ved Pal Mor H.No.226, Defence Colony, Hisar, Haryana-125001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 246</u>

# F. No. N~11013/7585/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Raghbir Singh, Advocate Sh. Chohal Singh 147/5, Mohan Nagar Thanesar Kurukshetra, Haryana-136118

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 247</u>

# F. No. N~11013/7586/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Krishan Kumar Sharma, Advocate Sh. Late Shri Hari Ram Sharma H.No. 905, Sector~16 PANCHKULA, Haryana~ 134113

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 248</u>

# F. No. N~11013/7587/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sunil Kumar, **Advocate** Sh. Vijay Kumar Vill Bharanpur, Po Banondi Tehsil Naraingarh Ambala, Haryana~134203

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 249</u>

# F. No. N~11013/7588/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Suleman, Advocate Sh. Sultan Village Kherla, Tehsil And Distt Nuh Mewat Haryana~122107

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 250</u>

# F. No. N~11013/7589/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ashok Kumar, Advocate Sh. Lakhmi Chand H No 390 Shastri Nagar, Uklana Mandi Tehsil And Distt Hisar, Haryana~125113

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 251</u>

# F. No. N~11013/7590/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Yash Pal, Advocate Sh. Kali Ram Flat No 502 Ghs 70 Sector 20, Panchkula, Haryana~134116

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 252</u>

# F. No. N~11013/7591/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Kharati Lal Sehgal, Advocate Sh. Bhagwan Dass H.No.30, Kasturba Colony Ambala Cantt, Haryana~133001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 253</u>

# F. No. N~11013/7592/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Nafe Singh, Advocate Sh. Rai Chand H.No. 963 Sector 7 Ue Kurukshetra, Haryana-136118

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 254</u>

# F. No. N~11013/7593/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Raghbir Singh, Advocate Sh. Rattan Singh C/O Sanjay Kumar S/O Sukhvir Singh Vpo Mandkola Teh Hathin Goga Patti Teh Hathin Distt Palwal, Haryana-121103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 255</u>

# F. No. N~11013/7594/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sanajy Kumar, Advocate Sh. Mehar Chand Vpo Khalilpur, Tehsil Pataudi Gurugram, Haryana~123502

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 256</u>

# F. No. N~11013/7595/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Shishpal, **Advocate** Sh. Birbal Singh V.P.O. Baniya Khera, Jind, Haryana-126110

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 257</u>

# F. No. N~11013/7596/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajesh Kumar, Advocate Sh. Charan Singh Vpo-Jauli, Sonipat Haryana-131301

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 258</u>

# F. No. N~11013/7597/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sultan Singh, Advocate Sh. Shri Ram House No 512 Ward No 3, Opposite Raj Cinema Old Delhi Road Gurugram, Haryana-122001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 259</u>

# F. No. N~11013/7598/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jyoti Ram, **Advocate** Sh. Sunder Lal Village Dherumajra, Post Office Umri, Kurukshetra, Haryana~136131

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 260</u>

# F. No. N~11013/7599/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Raj Kumar, Advocate Sh. Balbir Singh H.No.~65/4, Shakti Nagar Rewari, Haryana~ 123401

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 261</u>

# F. No. N~11013/7600/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Anil Kumar, Advocate Sh. Sadhu Ram Dsp Road, Near Ravi Dass Chowk Fatehabad, Haryana~125050

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 262</u>

# F. No. N~11013/7601/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Dinesh Kumar, Advocate Sh. Kawar Singh House No 35a Ekta Colony Kaimri Road Hisar, Haryana~125001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 263</u>

# F. No. N~11013/7602/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Naveen Jain, Advocate Sh. Nem Chand Jain House No 281/4 Vardhman Glass Co., Main Roadbishan Sarup Colony Panipat, Haryana-132103

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 264</u>

# F. No. N~11013/7603/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Navin, Advocate Sh. Late. Sh. Raj Singh Indian Colony Suger Mill Road, Near Indian School,Gohana Bye Pass Sonipat, Haryana-131001

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 265</u>

# F. No. N~11013/7604/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Anil Kumar, **Advocate** Sh. Rawat Singh Vill. Kanhra, P.O. Dagroli Teh. Badhra Charki Dadri, Haryana-127308

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 266</u>

# F. No. N~11013/7605/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms.SARIKA RANI, Advocate Sh. Indresh Parwanda H.No. 614/18 Rangran Mohalla, Arya Samaj Road Near Sd School Jind, Haryana-126102

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 267</u>

# F. No. N~11013/7606/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Surya Kant, Advocate Sh. Inder Singh Vpo Mangalpur, Tehsil Uchana District Jind Haryana~126152

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 268</u>

# F. No. N~11013/7607/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Mamta Rani, Advocate Sh. Sh Chandan Parkash Gupta H.No.1945, Ram Nagar Colony Kalka Distt.Panchkula Haryana~133302

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 269</u>

# F. No. N~11013/7608/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. RAJNEE SRIVASTAVA, Advocate Sh. Sandeep Srivastava H.No.355 Housing Board Colony Near Sabzi Mandi Sonipat, Haryana~131001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 270</u>

# F. No. N~11013/7609/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ashok Kumar, **Advocate** Sh. Attar Singh Vpo Badhra, Teh Badhra, Charki Dadri, Haryana~127308

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 271</u>

# F. No. N~11013/7610/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms.KIRAN BALA, Advocate Sh. Naresh Kumar Sachdeva Mohalla Arorvansh, Main Bazar Gurudwara Road Fatehabad, Haryana~125050

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 272</u>

# F. No. N~11013/7611/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sachin, Advocate Sh. Ishwar Chand Opp.S.D.M. Office, Railway Road Ganaur Sonipat, Haryana-131101

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 273</u>

# F. No. N~11013/7612/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rampal, Advocate Sh. Duni Chand 4th Mile Bir Stone, Sirsa Road Hisar, Haryana-125001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 274</u>

# F. No. N~11013/7613/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vishal Kumar, Advocate Sh. Ram Murti Mittal 6289, Chick Mohalla Nicholson Road, Ambala Haryana~133001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 275</u>

# F. No. N~11013/7614/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mahavir Verma, Advocate Sh. Chandu Lal Verma H.No.~ 567 Ward No.~6 Chauhan Colony Gohana Road Sonipat, Haryana~131001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 276</u>

# F. No. N~11013/7615/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jayveer Singh, **Advocate** Sh. Ramphal House No 1, Deswal Farm House, Near Hero Honda Chock Gurugram Haryana~122002

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 277</u>

# F. No. N~11013/7616/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ram Singh, Advocate Sh. Shiv Lal H No 828 Urban Estate Ii, Hisar, Haryana-125001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 278</u>

# F. No. N~11013/7617/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms.URMILA DEVI, Advocate Sh. Vinod Kumar Vpo Khabra Kalan, Bhattukalan Fatehabad, Haryana~125053

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 279</u>

# F. No. N~11013/7618/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Islam Khan, **Advocate** Sh. Amin Khan Vill Mohlaka Po Mandikhera, Tehsil Ferozepur Jhirka Distt Nuh Mewat, Haryana-122108

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 280</u>

# F. No. N~11013/7619/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rashid Ahmad, **Advocate** Sh. Sirajuddin Khan Vill Sisona Jatka, Tehsil Ferozepur Jhirka Mewat, Haryana~122108

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 281</u>

# F. No. N~11013/7620/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Asif Khan, **Advocate** Sh. Ishaqe Khan H.No.70, Ward No 2, Ferozepur Jhirka, Mewat Haryana~122104

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 282</u>

# F. No. N~11013/7621/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Shiv Kumar, **Advocate** Sh. Moti Ram Village Sadpura Sub Tehsil Tigaon District Faidabad, Haryana~121101

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 283</u>

# F. No. N~11013/7622/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ram Parshad Jain, Advocate Sh. Pokhar Mal Jain 99 Weavers Colony, Near Adarsh Nagar Panipat, Haryana~132103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 284</u>

# F. No. N~11013/7623/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sachin Jethi, Advocate Sh. Ramesh Jethi Street No.2, Patram Nagar Narwana, Jind Haryana~126116

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 285</u>

# F. No. N~11013/7624/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Anand Kumar, Advocate Sh. Kanshi Ram H No 13 Dayanand Colony, Model Town Hisar, Haryana~125001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 286</u>

# F. No. N~11013/7625/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jagdish Chand, **Advocate** Sh. Khillu Ram Vill-Pengaltu, Po.-Gorota Teh.-Hodal, Palwal Haryana-121106

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 287</u>

# F. No. N~11013/7626/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Narender Kumar, Advocate Sh. Sopal Singh H No 2495, Sector 18, Huda Panipat, Haryana-132103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 288</u>

# F. No. N~11013/7627/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Kirpal Singh, **Advocate** Sh. Ram Sawrup Village Ratta Khera, Tehsil Ratia District Fatehabad, Haryana-125051

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 289</u>

# F. No. N~11013/7628/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajesh Kumar, Advocate Sh. Randhir Singh Vpo Alupur, Tehsil Madlauda Panipat, Haryana-132113

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 290</u>

# F. No. N~11013/7629/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Harinder Singh, Advocate Sh. Tara Chand W.No. 18 New Dhakal Road, Subhash Nagar Narwana, Jind Haryana-126116

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 291</u>

# F. No. N~11013/7630/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Habib Ahmed, **Advocate** Sh. Gafoor Khan Vill Notki, Tehsil Nagina Distt Nuh Mewat Haryana~122108

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 292</u>

# F. No. N~11013/7631/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms.VIJAYLUXMI, Advocate Sh. Bishamber Dass House No 245 Ward No. 4 Mori Gate Wali Gali Hisar, Haryana~125001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 293</u>

# F. No. N~11013/7632/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ramesh Kumar, Advocate Sh. Om Kanwer Village Palheri, Po Barana Tehsil Panipat, Haryana~132103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 294</u>

# F. No. N~11013/7633/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Tarun Kumar Hans, Advocate Sh. Goverdhan Dass Hans Hans Niwas, Ward No 7 Ferozepur Jhirka Tehsil Ferozepur Jhirka, Mewat Haryana-122104

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 295</u>

# F. No. N~11013/7634/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Yusuf, Advocate Sh. Isaq Khan H.No.70, Ward No 2, Ferozepur Jhirka, Mewat Haryana~122104

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 296</u>

# F. No. N~11013/7635/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sukhdev Singh, Advocate Sh. Hari Singh H.No.73,New Shanti Nagar Model Town Panipat, Haryana~132103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 297</u>

# F. No. N~11013/7636/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Yawer Alam, **Advocate** Sh. Safi Ur Rehman Ward No 7, Civil Lines Ferozepur Jhirka Mewat, Haryana~122104

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 298</u>

# F. No. N~11013/7637/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Surender Kumar Yadav, Advocate Sh. Sh Daya Ram Yadav Village Sikanderpur Ghosi, P O Dlf Phase I, Gurugram, Haryana-122002

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 299</u>

# F. No. N~11013/7638/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. ALREENA SENAPATI, Advocate Sh. Samuel Senapati H No 1110/1a, Dayanand Colony, Gurugram, Haryana~122001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 300</u>

# F. No. N~11013/7639/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sushil Kumar, Advocate Sh. Ramkishan Khatak H.No 1352/24, New Krishana Colony Behind Distt Jail Jind, Haryana-126102

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 301</u>

# F. No. N~11013/7640/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajesh, Advocate Sh. Ramphal Vpo Kharar Alipur, Tehsil And Distt Hisar, Haryana~125001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 302</u>

# F. No. N~11013/7641/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Dharam Raj, Advocate Sh. Lal Singh Flat No 31 Plot No Gh-15, Shiv Shakti Appartment Sector 21c Part 3, Faridabad Haryana-121001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 303</u>

# F. No. N~11013/7642/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ravinder Singh, Advocate Sh. Gopi Ram H No 43 Anchal Vihar, Azad Nagar, Hisar Haryana~125001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 304</u>

# F. No. N~11013/7643/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sita Ram, Advocate Sh. Ram Sumer Hno 1014/12, Kalyan Nagar Gali No 8, Thanesar Kurukshetra, Haryana~136118

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 305</u>

# F. No. N~11013/7644/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Shishu Pal, **Advocate** Sh. Lal Chand Village Dhamaka, Post Office Aherwan Tehsil Palwal Haryana~121102

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 306</u>

# F. No. N~11013/7645/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Hoshiyar Singh, Advocate Sh. Daya Ram H No 178/4 Marla, New Colony Palwal, Haryana~121102

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 307</u>

# F. No. N~11013/7646/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ranbir Singh, Advocate Sh. Chandgi Ram Village Kheri Lochab, Post Office Kheri Jholab Hisar, Haryana-125039

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 308</u>

# F. No. N~11013/7647/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sohan Lal, **Advocate** Sh. Hari Chand Vpo Kirmach Thanesar Kurukshetra, Haryana-136119

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 309</u>

# F. No. N~11013/7648/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Attar Singh Sandhu, Advocate Sh. Lt.Sh.Ram Sarup H.No.821, Sector 9a, Gurugram, Haryana-122001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 310</u>

# F. No. N~11013/7649/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Dushyant Singh, Advocate Sh. Virender Singh Vpo- Salwan, Near Girls School, Tehsil Assandh Karnal, Haryana-132046

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 311</u>

# F. No. N~11013/7650/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Varun Kumar, Advocate Sh. Sushil Kumar Singla H.No.11, Vikas Vihar Vpo Barara Ambala, Haryana~133201

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 312</u>

# F. No. N~11013/7651/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ravi Kant, Advocate Sh. Shiv Charan Rawal H.No.1191, Preet Nagar Vpo Barara Ambala, Haryana~133201

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 313</u>

# F. No. N~11013/7652/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Brahm Prakash Yadav, Advocate Sh. Mani Ram Yadav Vill ~ Kunjpura, Post ~ Tajpur Teh ~ Ateli Mahendragarh, Haryana~123001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 314</u>

# F. No. N~11013/7653/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms.MANJU DEVI, Advocate Sh. Chuna Ram Vill ~ Bigopur, Post ~ Dholera Teh ~ Nangal Chodhary Mahendragarh, Haryana~123023

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 315</u>

# F. No. N~11013/7654/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Tilak Raj Bhalla, Advocate Sh. Sh Sant Ram H.No.1895, Sector 4, Gurugram, Haryana-122001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 316</u>

# F. No. N~11013/7655/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Angrej Singh, **Advocate** Sh. Hari Singh Chamber No 256, Lawyers Bulding Distt Courtpanipat, Haryana~132108

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 317</u>

# F. No. N~11013/7656/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Arvind Gaur, Advocate Sh. Lt.SURESH CHANDER K.No.2, NEW KANCH GHAR AMBALA CITY, Haryana~134003

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 318</u>

# F. No. N~11013/7657/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vijay Kumar, **Advocate** Sh. Gurdial Singh Vill Bora Khera, Po Jatware Tehsil Naraingarh Ambala, Haryana~134201

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 319</u>

# F. No. N~11013/7658/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vishal Singh Chauhan, Advocate Sh. Tejpal Singh H.No. 47a Ward No.2 Todapur Haily Mandi Tehsil Pataudi Distt Gurugram, Haryana-122504

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 320</u>

# F. No. N~11013/7659/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Bhim Sain Goyal, Advocate Sh. Lachhman Dass 143, Anaj Mandi Ratia Fatehabad, Haryana-125051

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 321</u>

# F. No. N~11013/7660/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Darshan Lal, **Advocate** Sh. Devi Chand H.No.22, Ph-II, Jaggi Colony, Near Geeta Bhawan PO Baldev Nagar Ambala City Haryana-134007

#### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 322</u>

# F. No. N~11013/7661/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mubeen Ahmad, **Advocate** Sh. Kamruddin H No 543 Subhash Colony Ballabgarh Faridabad Haryana~121004

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 323</u>

# F. No. N~11013/7662/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ranvir Kumar, Advocate Sh. Late Shri Dev Raj Flat No 18 Gh 15 Mdc Sector-5 Panchkula Haryana-134114

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 324</u>

# F. No. N~11013/7663/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Hariom, **Advocate** Sh. Vijay Singh Vpo-Baund Kalan Teh Charkhi Dadri Haryana-127025

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 325</u>

## F. No. N~11013/7664/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Lalit Mohan Chugh, Advocate Sh. Nand Kishore Chugh 157-A Block, Sirsa Haryana-125055

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 326</u>

# F. No. N~11013/7665/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jitender Kumar, **Advocate** Sh. Jagdish Ram Vpo Mattershyam District Hisar Haryana125001

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 327</u>

# F. No. N~11013/7666/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Satyawan, **Advocate** Sh. Jawala Ram Flat No 602 Parsvnath Royal Sector-20 Panchkula Haryana-134109

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 328</u>

# F. No. N~11013/7667/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Yogesh Dalal, Advocate Sh. Jai Virender House No- 1, Gali No- 1 Friends Colony Najafgarh Road Bahadurgarh Jhajjar Haryana-124507

#### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 329</u>

# F. No. N~11013/7668/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mukesh Kumar, Advocate Sh. Ishwar Singh Vpo-Gopi Teh Badhra Distt Charkhi Dadri Haryana-127308

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 330</u>

# F. No. N~11013/7669/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Parmod Singh, **Advocate** Sh. Jagan Singh H.No.49, Palika Colony Quilla Mohalla Jhajjar Haryana~124507

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 331</u>

# F. No. N~11013/7670/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ranbir Singh, **Advocate** Sh. Mai Chand Village Bhaini Kalan Po Bhaini Khurd Distt Karnal Haryana-132116

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 332</u>

# F. No. N~11013/7671/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mahabir Prashad, Advocate Sh. Harish Chander Moh - Peeraga Ward No 13 Narnaul Mahendragarh Haryana-123001

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 333</u>

# F. No. N~11013/7672/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Krishan Kumar, **Advocate** Sh. Mala Ram Saini Moh Salampura W No 18 Narnaul Mahendragarh Haryana-123001

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 334</u>

# F. No. N~11013/7673/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Varinder Kamboj, **Advocate** Sh. Mohinder Kamboj Ramdev Mandir Wali Gali Prem Nagar Barnala Road Sirsa Haryana~125055

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 335</u>

# F. No. N~11013/7674/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vimal, Advocate Sh. Anil Ward No. 12 Rania Sirsa Haryana~125076

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 336</u>

# F. No. N~11013/7675/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sandeep Kumar, Advocate Sh. Om Parkash Kothi No. 194 Sector-5 Urban Estate Near Govt. Primary School Sector-5 Gurugram Haryana-122001

#### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 337</u>

# F. No. N~11013/7676/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Satish Kumar, Advocate Sh. Roshan Lal Ward No 11, Maharam Colony Near Civil Hospital Hathin Palwal Haryana-121103

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 338</u>

# F. No. N~11013/7677/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Santosh Vatsa, Advocate Sh. Amar Nath Mishra H No 3417 Ff Pocket 2 Sector 3 Ballabhgarh Faridabad Haryana~121004

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 339</u>

# F. No. N~11013/7678/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mukesh Kumar, Advocate Sh. Sharwan Kumar H No 242 Village Gharrot Tehsil Hathin Palwal Haryana~121103

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 340</u>

# F. No. N~11013/7679/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajesh Kumar, Advocate Sh. Hari Prasad 1296-B/11, Model Town Dhand Road Kaithal Haryana-136027

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 341</u>

# F. No. N~11013/7680/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Shiv Dayal, **Advocate** Sh. Mam Chand Village & Po. Mussimbal Tehsil Jagadhri Distt.Yamunanagar Haryana~

#### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 342</u>

# F. No. N~11013/7681/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Pardep Kumar, **Advocate** Sh. Dev Raj Village Mandi, Po. Sabapur, Tehsil Jagadhri, Distt.Yamunanagar Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 343</u>

# F. No. N~11013/7682/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Karam Chand, Advocate Sh. Bhula Ram H.No.956, Darshan Nagar Choti Line Jagadhri Yamunanagar Haryana~135003

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 344</u>

# F. No. N~11013/7683/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ajay Kumar, **Advocate** Sh. Phool Chand H.No.948, Sector~7, Urban Estate Karnal Haryana~132001

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 345</u>

# F. No. N~11013/7684/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Balram Verma, Advocate Sh. Sidhu Ram Flat No.6205, Gh-4a, Jai Vayu Vihar Sector-20, Panchkula Haryana-134116

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 346</u>

# F. No. N~11013/7685/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ram Kumar Yadav, Advocate Sh. Hira Singh Yadav V+Po. Rambass Tehsil Kanina Distt.Mohindergarh Haryana-123027

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 347</u>

# F. No. N~11013/7686/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vipan Kumar, Advocate Sh. Subhash Chander H.No.18, Street No.1, Mitc Colony Barnala Road, Sirsa Haryana-125055

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 348</u>

# F. No. N~11013/7687/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Somvir Singh, Advocate Sh. Chandroop Singh H.No.897, W.No.18, Model Town, Bahadurgarh Distt.Jhajjar Haryana~124507

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 349</u>

# F. No. N~11013/7688/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Lokesh Kumar Parashar, Advocate Sh. Suresh Krishan Sharma Holi Wala Mohalla Tigaon Faridabad Tigaon Haryana-121101

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 350</u>

# F. No. N~11013/7689/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Lakshya Kumar, **Advocate** Sh. Sultan Singh H.No.60, Gali No.2, Devi Lal Colony, Near Kataria Market Gurugram Haryana-122001

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 351</u>

# F. No. N~11013/7690/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms.Manju Rani, **Advocate** Sh. Ram Kumar H.No.59, Gali No.2, Devi Lal Colony, Near Kataria Market Gurugram Haryana-122001

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 352</u>

# F. No. N~11013/7691/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Balkar Singh, Advocate Sh. Amar Singh Vpo Rasulpur Tehsil Bilaspur Yamunagar Haryana~133204

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 353</u>

## F. No. N~11013/7692/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Naresh Kumar, **Advocate** Sh. Balbir Singh Vpo Jamni Teh Safidon Distt. Jind,Jind,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 354</u>

# F. No. N~11013/7693/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Surender Kumar Sain, Advocate Sh. Anoop Singh Sain H N 2181 Bhattu Kalan Fatehabad,Fatehabad,Haryana

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 355</u>

# F. No. N~11013/7694/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Shahid Khan, **Advocate** Sh. Abdul Majid Vill Ibrahimbass Po Doha Tehsil Ferozepur Jhirka ,Mewat,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 356</u>

# F. No. N~11013/7695/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sahib Ram, **Advocate** Sh. Ram Kishan Vill Chak Jalu Tehsil Dabwali Distt Sirsa,Sirsa,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 357</u>

# F. No. N~11013/7696/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajesh Sharma, Advocate Sh. Virender Nath Sharma Ward No. 3 Shukal Mohalla Safidon Safidon Jind,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 358</u>

# F. No. N~11013/7697/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jasvinder Singh, **Advocate** Sh. Balbir Singh Vill Risalia Khera Tehsil Dabwali Mandi Dabwali,Sirsa,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 359</u>

# F. No. N~11013/7698/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mukesh Kumar, **Advocate** Sh. Prithvi Singh Vpo Nain, Distt. Kaithal, Now At Kalyan Nagar,Gali No 2 Near Malik Medical Hall ,Tehsil Thanesar Distt. Kurukshetra,Kurukshetra,Haryana

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 360</u>

# F. No. N~11013/7699/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Manisha Aggarwal, **Advocate** Sh. Santosh Kumar Goyal Ward No. 1 Rajiv Colony Near Ramsar Park Safidon Jind,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 361</u>

# F. No. N~11013/7700/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Karambir Singh, Advocate Sh. Parama Nand H No 2368 Sector 3 Housing Board Colony Kurukshetra,Kurukshetra,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 362</u>

# F. No. N~11013/7701/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Punita Sharma, **Advocate** Sh. Jyoti Parshad Sharma House No 1224.F Red Quarter Sector.11,Panchkula,Haryana

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 363</u>

# F. No. N~11013/7702/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ramesh Kumar, **Advocate** Sh. Jai Bhagwan Vpo Todi Kheri Tehsil Safidon Safidon Jind,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 364</u>

# F. No. N~11013/7703/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sish Ram, **Advocate** Sh. Tej Ram Vill Bisoha Po Bisoha Kosli,Rewari,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 365</u>

# F. No. N~11013/7704/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Yogeshwari, **Advocate** Sh. Jagdish Kumar House No 79.17 Old Railway Road Jacobpura ,Gurugram,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 366</u>

# F. No. N~11013/7705/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jai Prakash, Advocate Sh. Attar Singh Jai Prakash Son Of Sh Attar Singh Vpo Jawa Tehsil And District Charkhi Dadri,Charki Dadri,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 367</u>

# F. No. N~11013/7706/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mohd Irfan, **Advocate** Sh. Jamil Ahmed Village Nai Tehsil Punhana ,Mewat,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 368</u>

# F. No. N~11013/7707/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ajay Kumar, Advocate Sh. Parkash Chand Hno 126 Raja Park First Floor Ambala Cantt ,Ambala,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 369</u>

# F. No. N~11013/7708/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Amar Nath Dhiman, Advocate Sh. Ram Parshad Village Bari Bassi Po Banondi Tehsil Naraingarh, Ambala, Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 370</u>

# F. No. N~11013/7709/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajeev Kumar Sachdeva, Advocate
Sh. Mohan Lal Sachdeva
H. No. 93 Golden Park, Opp. Hanuman Mandir
Street Po Mahesh Nagar, Ambala
Cantt, Ambala, Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 371</u>

# F. No. N~11013/7710/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Abhishek, Advocate Sh. Kailash Chander Gupta Hno 33 Ward No 9 Ram Rai Gate Jind Jind, Jind, Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 372</u>

# F. No. N~11013/7711/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mohd Ashfak Ali, **Advocate** Sh. Ashraf Ali Village Nai Tehsil Punhana Distt Nuh,Mewat,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 373</u>

# F. No. N~11013/7712/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Madan Lal, **Advocate** Sh. Chiranji Lal 52 A Anaj Mandi Bhuna,Fatehabad,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 374</u>

# F. No. N~11013/7713/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Brij Pal Singh, **Advocate** Sh. Sher Singh 1678 Block 11 Mahavir Nagar Ambala City,Ambala,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 375</u>

# F. No. N~11013/7714/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Pashotam Singh, **Advocate** Sh. Sh. Bir Singh Siwanamal Tehsil Safidon District Jind Haryana,Jind,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 376</u>

# F. No. N~11013/7715/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Binaca Yadav, **Advocate** Sh. Bhoop Singh Yadav Vill Kosli Po Kosli Tehsil Kosli,Rewari,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 377</u>

# F. No. N~11013/7716/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jai Chand Gupta, Advocate Sh. Roshan Lal Gupta House No 2157,Sector 2,Huda Palwal Palwal,Palwal,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 378</u>

# F. No. N~11013/7717/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Dinesh Bhardwaj, Advocate Sh. Sh. Brij Behari Lal Bhardwaj House No 53 Ward No 12 Opp. Canal Colony Gate No1 Karnal Road, KAITHAL, HARYANA

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 379</u>

# F. No. N~11013/7718/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Virender Kumar, Advocate Sh. Devi Lal Son Of Devi Lal 249 B Mohamad Puria Rania,Sirsa,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 380</u>

# F. No. N~11013/7719/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jagdeep Singh, Advocate Sh. Sunder Singh Vpo Sahanpur Teh Safidon Distt Jind,Jind,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 381</u>

# F. No. N~11013/7720/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Akram Khan, Advocate Sh. Abdul Rahim House No 47, Dada Mohalla Village Neemka, Post Office Bichhor Tehsil Punhana, District Nuh,Mewat,Haryana

#### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 382</u>

# F. No. N~11013/7721/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajender Kumar, **Advocate** Sh. Mani Ram Rajender Kumar Son Of Mani Ram Vpo Keharwala Rania,Sirsa,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 383</u>

# F. No. N~11013/7722/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Udai Singh, **Advocate** Sh. Raghuvir Singh Chauhan 370 Model Town Ambala City ,Ambala,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 384</u>

# F. No. N~11013/7723/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rafik Ahmed, **Advocate** Sh. Nasru Khan H No 63 Roopraka Tehsil Hathin,Palwal,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 385</u>

# F. No. N~11013/7724/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mahesh Kumar, **Advocate** Sh. Ram Pal Village Lahabass Po Pinangwan Tehsil Punhana,Mewat,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 386</u>

# F. No. N~11013/7725/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Nadeem Ahmed, **Advocate** Sh. Deen Mohammad H No 93 Village Gurakhsar Tehsil Hathin,Palwal,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 387</u>

# F. No. N~11013/7726/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Taslim Arif, **Advocate** Sh. Mohd Hanif Village Pinangwan Tehsil Punhana ,Mewat,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 388</u>

# F. No. N~11013/7727/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Nawal Singh, **Advocate** Sh. Sh Lal Singh Village Jauri Kalan Tehsil Farrukh Nagar District Gurugram,Gurugram,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 389</u>

# F. No. N~11013/7728/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rakesh Nuniwal, Advocate Sh. Sh Rajender Kumar Nuniwal Flat No 104 Gh.20 Panchkula, Panchkula, Haryana

Sector.20

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

You are also requested to bring the originals of the documents (no Mark-Sheets 3. will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) **DEPUTY LEGAL ADVISER &** COMPETENT AUTHORITY

<u>Sr.No. 390</u>

# F. No. N~11013/7729/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Harinder Singh, Advocate Sh. Amarjit Singh H No 1094, Milap Nagar Manav Chowk Ambala City Ambala,Ambala,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 391</u>

# F. No. N~11013/7730/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Gurdeep Singh Sandhu, Advocate Sh. Kartar Singh Son Of Kartar Singh, House Number 32 Ward Number 08 Nanuana, Sirsa, Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 392</u>

# F. No. N~11013/7731/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Parveen Rani, **Advocate** Sh. Shyam Lal 1094 Manav Chowk Milap Nagar Ambala City Ambala, Ambala, Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 393</u>

# F. No. N~11013/7732/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Bijender Singh, Advocate Sh. Satbir Singh Vpo Budha Khera Lather Teh Julana Distt. Jind,Jind,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 394</u>

# F. No. N~11013/7733/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sukhvinder Singh, Advocate Sh. Munsha Singh Sukhvinder Singh Care Of Anil Jain Ward No. 11 Mla Wali Gali Rania, Sirsa, Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 395</u>

# F. No. N~11013/7734/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mukesh Jain, Advocate Sh. Sh Omparkash Jain 221 Sech No 5 Gandhi Nagar Jind,JIND,HARYANA

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 396</u>

# F. No. N~11013/7735/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ashish Sareen, **Advocate** Sh. Sh. Anil Kumar Sareen House No 265 Model Town Ambala City,Ambala,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 397</u>

# F. No. N~11013/7736/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ram Chander, Advocate Sh. Ram Sarrup Dhani Muktsariya Vpo Abubshahar Tehsil Dabwali,Sirsa,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 398</u>

# F. No. N~11013/7737/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sandeep Kumar, **Advocate** Sh. Raghubir Singh H No 276 Defence Colony Hisar, Hisar, Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 399</u>

# F. No. N~11013/7738/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sanjay Kumar, **Advocate** Sh. Chet Ram Shiv Colony Mandi Adampur Hisar Hisar,Hisar,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 400</u>

# F. No. N~11013/7739/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sadhna Mittal, **Advocate** Sh. Sewak Ram Gupta House Number 76, C.Block Near Civil Hospital ,Sirsa,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 401</u>

# F. No. N~11013/7740/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Raghbir Singh, **Advocate** Sh. Balbir Singh 1885 83 Ranjeet Nagar Ambala City,Ambala,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 402</u>

# F. No. N~11013/7741/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Naveen Kumar, Advocate Sh. Murari Lal Near Kissan Chowk, Back Side Hari Om Ashram W No 2 Charkhi Dadri ,Charki Dadri,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 403</u>

# F. No. N~11013/7742/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Karan Singh, **Advocate** Sh. Bachan Singh Vpo Saharanwas Tehsil Rewari ,Rewari,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 404</u>

# F. No. N~11013/7743/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ramesh Kumar Bishnoi, Advocate Sh. Sheo Karan Near Bus Stand Vpo Jandwala Bishnoian Tehsil Dabwali,Sirsa,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 405</u>

# F. No. N~11013/7744/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Krishan Kumar, Advocate Sh. Late Shri Mahender Lal House No 273 New Basti Chandimandir,Panchkula,Haryana

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 406</u>

# F. No. N~11013/7745/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Satish Kumar, Advocate Sh. Sh. Jai Ram Vpo Brass Tehsil And District Karnal Chamber No.644 District Courts Karnal, Karnal, Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 407</u>

# F. No. N~11013/7746/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Suresh Kumar, Advocate Sh. Sh Gurdial H No 731 Gali No 12 Aggrasian Colony Sirsa, Sirsa, Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 408</u>

# F. No. N~11013/7747/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rang Lal Luthra, Advocate Sh. Hargobind Luthra Son Of Hargobind Luthra, Flat No. 35, M.S. 2 Third Floor Shah Satnam Ji Dham True Soul Complex, Sirsa, Sirsa, Haryana

#### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 409</u>

# F. No. N~11013/7748/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajesh Kaul, **Advocate** Sh. Sh Kidar Nath Kaul House No 6 Panchkula,Panchkula,Haryana

Sector.11

#### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 410</u>

# F. No. N~11013/7749/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Shameem Ahmed, **Advocate** Sh. Hussain Khan Village Balai Po Nagina Tehsil Ferozepur Jhirka,Mewat,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 411</u>

# F. No. N~11013/7750/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sandeep Gupta, Advocate Sh. Sh Satish Kumar Gupta House No 106 Housing Board Colony Sector.19,Panchkula,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 412</u>

# F. No. N~11013/7751/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Deen Mohd, **Advocate** Sh. Abdul Majeed Ward No 8 Behind Balaji Petrol Pump Nuh Mewat,Mewat,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 413</u>

# F. No. N~11013/7752/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Kamal Jit Jain, **Advocate** Sh. Surinder Kumar Near Saraswati Vidhya Mandir School Vpo Goriwala Tehsil Dabwali,Sirsa,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 414</u>

# F. No. N~11013/7753/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Maha Singh, **Advocate** Sh. Rattan Singh Village Mau Po Lokra Tehsil Pataudi,Gurugram,Haryana

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 415</u>

# F. No. N~11013/7754/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Bimlesh Kumari, **Advocate** Sh. Sh Ram Ratten Village Kalwari Tehsil Tauru District Mewat,Mewat,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 416</u>

# F. No. N~11013/7755/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jitender Kumar Sharma, Advocate Sh. Sh Ram Bhagat Sharma House No 322 Sector.12 Panchkula,Panchkula,Haryana

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 417</u>

# F. No. N~11013/7756/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Kamal Kishore Relan, Advocate Sh. Jagdish Lal Relan H No 209.A Ram Colony Barnala Road Sirsa,Sirsa,Haryana

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 418</u>

# F. No. N~11013/7757/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vikas Arya, **Advocate** Sh. Sh Yashpal Arya House No 1 Village Majri Sector.2 Panchkula,Panchkula,Haryana

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 419</u>

# F. No. N~11013/7758/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vijay Kumar, Advocate Sh. Kashmiri Lal H No 14 Indira Colony Lahoria Mandir Marg Hisar,Hisar,Haryana

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 420</u>

# F. No. N~11013/7759/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajesh Jain, Advocate Sh. Hari Ram Jain H No 201 Housing Board Colony Sirsa Road,Hisar,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 421</u>

# F. No. N~11013/7760/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Harpal Groha, Advocate Sh. Gurcharan Singh Ward No. 07 Govt Girls Sr Sec School Ratia Ratia,Fatehabad,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 422</u>

# F. No. N~11013/7761/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Amit Kumar, **Advocate** Sh. Vikram Singh H No 675 Ward 29 Gali No 2 Mehlana Road Vikash Nagar ,Sonipat,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 423</u>

# F. No. N~11013/7762/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Baljit, **Advocate** Sh. Vedpal 152 Main Gali Village Uldepur Sonipat,Sonipat,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 424</u>

# F. No. N~11013/7763/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jagat Mehta, **Advocate** Sh. Sham Lal H No 13 609 Khanna Colony Gali Petrol Pump Wali Hisar Road Sirsa,Sirsa,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 425</u>

# F. No. N~11013/7764/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Sandeep Kumar, **Advocate** Sh. Balwant Rai House No. 173 Model Town Ratia Ratia,Fatehabad,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 426</u>

# F. No. N~11013/7765/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Dinesh Kumar, **Advocate** Sh. Sh Ranjit Ram House No 458 Bir Ghagar Chandimandir Panchkula,Panchkula,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 427</u>

# F. No. N~11013/7766/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Hemant Goyal, **Advocate** Sh. Sh. Subhash Chand Goyal H.No. 55 Sector . Panchkula,Panchkula,Haryana

15

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 428</u>

# F. No. N~11013/7767/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Azad Singh Malik, Advocate Sh. Abha Ram Shiv Colony Behind Civil Court Near Kashyap Dharmashala Safidon Jind, Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 429</u>

# F. No. N~11013/7768/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Padam Singh, **Advocate** Sh. Ram Krishan Village Peepal Ghati, P.O. Kheranwali, Tehsil Kalka Distt. Panchkula, Panchkula, Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 430</u>

# F. No. N~11013/7769/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Shamsher Singh, **Advocate** Sh. Ram Kumar Vill. Retauli Tehsil Safidon ,Jind,Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 431</u>

# F. No. N~11013/7770/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Vikash Munjal, Advocate Sh. Suraj Parkash 496 By 2 Savitri Nagar Near Punjabi Dharamsala Patiala Chowk Jind, Jind, Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 432</u>

# F. No. N~11013/7771/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Shiv Kumar, **Advocate** Sh. Amarnath H.No. 186.B.2 Shiv Colony, Pinjore ,Panchkula,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 433</u>

# F. No. N~11013/7772/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mukhtiar Singh, Advocate Sh. Mukand Singh H.N 339, Bathinda Road W.N 19 Mandi Dabwali,Sirsa,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 434</u>

# F. No. N~11013/7773/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Robina Mann, **Advocate** Sh. Amar Singh Mann H. No 632, Near Kishan Chowk Ward No 20 Charkhi Dadri,Charki Dadri,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 435</u>

# F. No. N~11013/7774/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Dharam Pal, **Advocate** Sh. Rati Ram Hno 351, Sector 5 U.E. ,Karnal,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 436</u>

# F. No. N~11013/7775/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rakesh Kumar, **Advocate** Sh. Raghubir Singh H.No. 229 Harbanspura Yamuna Nagar,Yamunanagar,Haryana

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 437</u>

# F. No. N~11013/7776/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Narender Kumar, Advocate Sh. Chiman Lal Son Of Chiman Lal Monga House No. 587 Gali No. 9 Opposite Nagpal House, Aggersain Colony , Sirsa, Sirsa, Haryana

### Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 438</u>

# F. No. N~11013/7777/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Mahesh Kumar, **Advocate** Sh. Banwari Lal Tibba Colony Ratia Tehsil Ratia ,Fatehabad,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 439</u>

# F. No. N~11013/7778/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Surender Jain, Advocate Sh. Megh Raj Jindal Jain Mandir Street, Ward No 8, Ratia Tehsil Ratia ,Fatehabad,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 440</u>

# F. No. N~11013/7779/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Harjiwan Singh, **Advocate** Sh. Bhagwan Singh Village Dhani Babanpur Teh Ratia ,Fatehabad,Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 441</u>

# F. No. N~11013/7780/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jeet Ram, Advocate Sh. Pattu Ram Village Dayalgarh Po. Buria Tehsil Jagadhri Yamunanagar Haryana-135101

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 442</u>

# F. No. N~11013/7781/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Dilbag Singh, Advocate Sh. Om Prakash Vill. Gadhouli Po.Mustafabad Tehsil Jagadhri Distt.Yamunanagar Haryana-133103

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 443</u>

# F. No. N~11013/7782/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Prabhat, Advocate Sh. Ram Krishan H.No.225, Rajiv Garden Bank Colony Yamuna Nagar, Tehsil Jagadhri Distt. Yamunanagar Haryana~

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 444</u>

# F. No. N~11013/7783/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Inder Dutt, Advocate Sh. Prem Prakash Dr.Pyare Lal Street, Near Anara Devi School, Halu Bazar Bhiwani Haryana-127021

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 445</u>

# F. No. N~11013/7784/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Madan Gopal Marya, Advocate Sh. Lt.Sh. Basheshar Singh H.No.241, Sec~01, Urban Estate Ambala City Distt.Haryana~

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 446</u>

# F. No. N~11013/7785/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Som Prakash, Advocate Sh. Mohri Ram H.No.295, W.No.8, Ekta Nagri Mandi Dabwali Sirsa Haryana-125104

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 447</u>

# F. No. N~11013/7786/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms.Rajni, Advocate Sh. Jitender Singh Village Barhana, Pana Gugnan, Tehsil Beri, Distt.Jhajjar Haryana~

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 448</u>

# F. No. N~11013/7787/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Nihal Singh, Advocate Sh. Lalman Ram Village Kharakara Bass, Po. Dhanounda Tehsil Kanina Distt.Mahendergarh Haryana-123027

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 449</u>

# F. No. N~11013/7788/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Pratap Singh, Advocate Sh. Sube Singh 184, New Grain Market Samalkha Distt.Panipat Haryana~132101

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 450</u>

# F. No. N~11013/7789/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Dharam Pal Bhatia, Advocate Sh. Khazan Singh Village Sulkhani, Post Office, Bugana Tehsil & Distt.Hisar Haryana~

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 451</u>

# F. No. N~11013/7790/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Surender Kumar Pannu, Advocate Sh. Ishwar Singh VPO Phurlak Tehsil Gharunda Distt.Karnal Haryana

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 452</u>

# F. No. N~11013/7791/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ashwani Kumar Katyal, Advocate Sh. Dharamvir 1198-A/24, Jagdish Colony Rohtak Haryana-124001

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 453</u>

# F. No. N~11013/7792/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Jitendar Singh, Advocate Sh. Bhagat Ram H.No.1509, Housing Board, Sec-3, Rewari Tehsil & Distt.Rewari Haryana-123401

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 454</u>

# F. No. N~11013/7793/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rakesh Saini, **Advocate** Sh. Rajender Saini 3949, Defence Colony, Jind Haryana~126102

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 455</u>

# F. No. N~11013/7794/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Rajender Kumar, **Advocate** Sh. Rati Ram Village Sahapur Kalan, Po. Fatehpur Billoch Tehsil Ballabgarh Faridabad Haryana-121004

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 456</u>

# F. No. N~11013/7795/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms.POONAM RANI, Advocate Sh. Suresh Kishan Sharma 3529, Ground Floor, Pocket-2, Sector-3, Ballabgarh Faridabad Haryana-121004

# Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

Sr.No. 457

# F. No. N-11013/8351/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Hoshiyar Singh, Advocate Sh. Raghuveer Singh VPO Bahin Tehsil Hathin Distt Palwal HARYANA~ 121105

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 458</u>

# F. No. N~11013/8352/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15<sup>th</sup> Oct, 2018

То

Sh./Ms. Ms. Kumudani Srivastava, Advocate Sh. Hari Mohan Nigam Gaurav Niwas Moh. Rao ka Po. Narnaul Haryana~123001

## Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY